NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

IA 2097/2023 IA 2638/2023
In
C.P. (IB)/1661(MB)2018

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: DEEPAK ADVERTISING AND MARKETING V/s GOURMET RENAISSANCES PVT LTD

Section 60(5) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Ms. Shivani Gera, Ld. Counsel for the Liquidator present. Mr. Ishwendra Tiwari, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Respondent appears and he is not fully conversant with the facts of the case.
3. List this matter on 16.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/